

Report of the Department-related Parliamentary Standing Committee on Science, and Technology, Environment, Forest and Climate Change regarding Action Taken by the Government on the Recommendations/Observations contained in the 363rd Report of the Committee on 'Demands for Grants (2022-23)' of the Ministry of Environment, Forest and Climate Change.

Status of implementation of the Recommendations contained in the 343rd Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE; AND THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI AJAY BHATT): Sir, I lay the Half Yearly Statement regarding the present Status of implementation of the Recommendations of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture contained in its 343rd Report on the Demands for Grants (2023-24) of the Ministry of Tourism.

ANNOUNCEMENT BY THE CHAIR

MR. CHAIRMAN: Hon. Members, the two notices received under Rule 267 do not merit admittance. The notices received from the Ministers concerned, for the consideration of Bharatiya Nyaya Sanhita, 2023; the Bharatiya Nagarik Suraksha Sanhita, 2023; and the Bharatiya Sakshya Bill, 2023 (*to be discussed together*) and the Telecommunications Bill, 2023, as passed by Lok Sabha, in the Rajya Sabha today, were admitted by waiving off the period requirement under Rule 123 of the Rules of Procedure and Conduct of Business in the Council of States, (Rajya Sabha). All the said Bills have been included in today's Revised List of Business. The copies of the Bills, 'As introduced in Lok Sabha' were already circulated to Members through Members' Portal and 'As passed by Lok Sabha' versions have been circulated today morning. Those hon. Members who desire to give notices of amendments to the said Bills may do so now, till 12.00 noon today.

Hon. Members, if you all agree, the lunch hour may be skipped today for taking up the Government Legislative Business listed in the Revised List of Business. Further, the Bill listed at 21 (d), that is, the Telecommunications Bill, 2023, as passed by Lok Sabha, may be taken up first. Does the House agree to it?